

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 11.10.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : RP of Subhashri Bio Energies (P) Ltd

MAIN PETITION NUMBER : IBA/203/2020

(IA/MA) APPLICATION NUMBERS

IA/238(CHE)/2022, IA/249(CHE)/2022

ORDER

The Learned Counsels from both sides appeared through video conferencing mode.

List this matter on 22.11.2022 for next hearing.


**(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT**


**(SAMEER KAKAR)
MEMBER (TECHNICAL)**